

C. A. T. Bench, JAIPUR

Date of Order

orders

15/4/93

AD not Recd
22/4

Now present for the
application

Await notice put up
for directions on

27/4/93.

(Signature)
(B. B. M. Jan)
Member (J.A.)

(Signature)
(D. L. Mehta)
Vice-Chairman

27-4-93

Mr. K. Prabhakaran, present
app. No. 1 - in person.
Mr. N. Kochhar, dep. rep. for the resp.

Needs the applicant

Sh. K. Prabhakaran and Mr. Kochhar.

The MP for permission to
file joint application is allowed.
The M.P. stands disposed of
accordingly. The O.A. to come up
on 28.06.93 for directions.

(Signature)
C.O.P. SHARMA
MEMBER (A)

(Signature)
(D. L. Mehta)
Vice-Chairman

Copy sent to the app. lawyer
& ref no 1 on
vide 3111 to 3112
Date 15-5-93

(Signature)